

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO.*121**

TO BE ANSWERED ON THE 3RD MAY, 2016/VAISAKHA 13, 1938 (SAKA)

CISF SECURITY COVER

***121. SHRI JYOTIRADITYA M. SCINDIA:
SHRI KAMAL NATH:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the salient features of Government's policy of providing security to public and private institutions;

(b) whether the Union Government has provided security cover of armed CISF commandos to several private establishments during 2014-15 and 2015-16;

(c) if so, the details of such private establishments provided CISF security during the above period along with the reasons and justifications thereof;

(d) whether in view of shortage of CISF commandos across the country, the Government proposes to withdraw CISF security from private establishments; and

(e) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (e): A Statement is laid on the Table of the House.

**STATEMENT IN REPLY TO THE LOK SABHA STARRED QUESTION NO.*121
FOR 03.05.2016.**

(a): Security to public and private institutions is provided based on threat perceptions and internal security requirements. If CISF is deployed at private institutions, the cost of deployment is normally borne by the institution concerned.

(b) & (c): Details of CISF deployment at private establishments during 2014-15 and 2015-16 are given below:-

Year	Unit	Date of Sanction	Date of Induction	Reason for deployment
2014-15	Coastal Gujarat Power Ltd, Tunda, Mundra, Gujarat	09.03.2015	01.09.2015	Threat perception, as assessed by the agencies
	Tata Steel Kalinganagar, Odisha	20.05.2015	03.12.2015	
2015-16	Patanjali Food & Herbal Park Pvt Ltd Haridwar Uttarakhand	21.01.2016	22.04.2016	

(d) & (e): At present no such decision has been taken by the Government to withdraw CISF security from private establishments.
